

(ग) भविष्य में इस प्रकार जल दूषित न हो इस सम्बन्ध में क्या प्रबन्ध किये जा रहे हैं ?

**स्वास्थ्य मंत्री (डा० सुशोला नायर) :**

(क) क्लोराइड अंश की वृद्धि जो सितम्बर के पहले सप्ताह में शुरू हुई थी; 13 अक्टूबर तक चलती रही।

(ख) बाढ़ ही इसका एकमात्र कारण था।

(ग) वज्जोराबाद के अन्तर्गामी जल-कल (इन्टेक वर्क्स) से ऊपर की ओर यमुना नदी में दूषित जल के प्रवाह को रोकने के लिए अस्थायी बांध बनाये गये। भविष्य में दूषण की रोकथाम के लिए स्थायी उपाय निकाले जा रहे हैं और दिल्ली प्रशासन तथा दिल्ली नगर निगम द्वारा वे उपाय अमल में लाये जायेंगे।

#### **Bird and Co.**

\*118. { **Shri S. M. Banerjee:**  
**Shri Daji:**

Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 375 on the 24th September, 1964 and state:

(a) whether prosecutions have been launched against M/s. Bird and Company in the cases involving the alleged contravention of the Foreign Exchange Regulations Act which were being investigated by the Directorate of Enforcement; and

(b) if not, the reason for the delay?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) and (b). As a result of investigations carried out, the Director of Enforcement has in his adjudication order dated the 22-10-64 imposed a penalty of Rs. 67,000 on M/s. Bird & Co. (P) Ltd., Calcutta, and their associate firm M/s Orissa Minerals Development Co. Ltd., Calcutta. No prosecutions have been launched against the firms in this regard.

#### **Interest on Provident Fund Accumulations**

\*120. { **Shri A. V. Raghavan:**  
**Shri Pottakkatt:**  
**Shri Kappen:**

Will the Minister of **Finance** be pleased to state:

(a) the rate of interest allowed on Provident Fund contributions at present;

(b) whether there is any proposal to revise the rate of interest given by Government on the Provident Fund accumulation of their employees as a result of the recent upward revision of the Bank rate; and

(c) the rate of increase proposed to be sanctioned and when the same will come into force?

**The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu):** (a) Four per cent per annum;

(b) No, Sir; none at present;

(c) The question does not arise.

#### **Family Planning**

\*121. { **Shrimati Sharda Mukerjee:**  
**Shri Prakash Vir Shastri:**  
**Shri Jagdev Singh Siddhanti:**

Will the Minister of **Health** be pleased to state:

(a) the concrete steps taken to implement the re-organised Family Planning Programme launched in September, 1963 at State, District and Village levels;

(b) whether an official evaluation team has studied the progress of Family Planning in various States; and

(c) if so, the team's opinion on the working of the programme?

**The Minister of Health (Dr. Sushila Nayar):** (a) The State Governments are taking action to implement the programme. Approval of the Central Government was conveyed to the